

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
CHANDIGARH**

O.A. No. 060/00352/2014 Decided on: 24.04.2014

**Coram: Hon'ble Mr. Sanjeev Kaushik, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Anita d/o Jagdish Chander, working as NTT Teacher in Govt. Model High School, Sector 26, U.T. Chandigarh.
2. Samriti Sharma d/o Gulshan Kumar, working as TGT working as TGT Teacher in Govt. Middle School, Indra Colony, Manimajra, U.T. Chandigarh.
3. Kuldeep Kaur d/o Prem Singh, working as TGT Teacher in Govt. Model High School, Sector 42, U.T. Chandigarh.
4. Meenakshi Sharma d/o Ashok Kumar Sharma, working as TGT Teacher in govt. Model Senior Secondary School, Sector 37-B, U.T. Chandigarh.
5. Paramjit Sharma, d/o Satpal Sharma working as TGT Teacher in Govt. Model Senior Secondary School, Maloya village, UT Chandigarh.
6. Ambika d/o C.R. Panesar, working as TGT Teacher in Govt. Senior Secondary School, Sector 45-A, U.T. Chandigarh.
7. Anu Garg d/o Surinder K. Garg, working as TGT Teacher in Govt. Model Senior Secondary School, Sector 38-D, U.T. Chandigarh.
8. Ishita Singal d/o Sunil Singal, working as TGT Teacher in Govt. Model Senior Secondary School, Sector 38(W), U.T. Chandigarh.
9. Nisha d/o Gopal Singh working as TGT Teacher in govt. Senior Secondary School, Maloya, U.T. Chandigarh.

10. Tardish Kaur d/o Dhanwant singh, working as TGT Teacher in Govt. High School, Karsan, U.T. Chandigarh.
11. Ranjna Bassi d/o Madan Lal Bassi working as TGT Teacher in Govt. Middle School, Indra Colony, Manimajra, U.T. Chandigarh.
12. Jyoti d/o Ram Narain Gambhir, working as PGT Teachers in Govt. Middle School, Sector 27, UT Chandigarh.
13. Gurpreet kaur d/o Gurmail Singh, working as JBT in govt. Senior Secondary School, Maloya, U.T. Chandigarh.
14. Pooja Chhabra d/o Som Dev Chhabra working as TGT Teacher in Govt. Middle School, Sector 26, U.T., Chandigarh.
15. Geeta Rani d/o Yash Pal, working as TGT Teacher in Govt. Model High School, Sector 26, U.T. Chandigarh.
16. Sukhbir Kaur d/o Deena Nath, working as TGT Teacher in Govt. Model Senior Secondary School, Sector 28-D, UT Chandigarh.
17. Jasbir Kaur d/o Harbans Singh, working as TGT Teacher in Govt. Model Senior Secondary School, Sector 28-D, U.T. Chandigarh.
18. Jasveen Sul s/o Akbar Ali, working as Govt. Model Senior Secodnary School, Sector 47-D, U.T. Chandigarh.

**.....Applicants
Versus**

1. Chandigarh Administration through Education Secretary, U.T. Chandigarh.
2. The Director, Public Instruction(s), Chandigarh Administration, U.T. Chandigarh.
3. The District Education Officer, U.T. Chandigarh.

.....**Respondents**

Present: Mr. Parvesh Saini, counsel for the applicants

Order (Oral)

By Hon'ble Mr. Sanjeev Kaushik, Member(J)

1. Heard. Applicants herein are seeking the benefit of minimum of pay scale + DA, as have been given to the similarly situated persons in pursuance of orders dated 19.10.2012 (Annexure A-4) passed by this Tribunal in O.A. No. 656/CH/2012.
2. Considering the fact that the applicants, without approaching the respondents for their claim, have straightway moved to this Court, we are not inclined to entertain the instant O.A.
3. At this stage, learned counsel for the applicants prays that the applicants may be permitted to withdraw the O.A., with liberty to approach the respondents by making a representation for grant of the relevant benefits.
4. Accordingly, the O.A. stands dismissed as withdrawn. The applicants may make a representation to the respondents within a week to grant the relevant benefits and the Competent Authority amongst the respondents is directed to consider their representation in the light of judicial pronouncement on the subject and decide the same within a

period of one month from the date of receipt of the representation, if so filed.

5. Needless to say, we have not commented upon the merits of the case.

6. No costs.

Uday Kumar Varma
(UDAY KUMAR VARMA)
MEMBER (A)

Sanjeev Kaushik
(SANJEEV KAUSHIK)
MEMBER (J)

PLACE: Chandigarh
Dated: 24.04.2014.

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